

the statement attached. [See Appendix I, annexure No. 14].

TELEPHONE CONNECTIONS

19. **Shri D. C. Sharma**: Will the Minister of **Communications** be pleased to state :

(a) the number of pending applications for telephone connections in New Delhi ; and

(b) the number of telephone connections at present?

The Minister in the Ministry of **Communications (Shri Raj Bahadur)** : (a) 1,606.

(b) 9,019 main and 4,848 extensions.

MEDICAL COLLEGES

20. **Shri N. M. Lingam**: Will the Minister of **Health** be pleased to state :

(a) the number of medical Colleges proposed to be started under the Second Five Year Year Plan; and

(b) the places at which these Colleges will be opened?

The Minister of **Health (Rajkumari Amrit Kaur)** : (a) Six medical colleges are proposed to be started under the Second Five Year Plan.

(b) The decision in regard to the location of these medical colleges has not yet been taken.

COCHIN EXPRESS

21. **Shri C. R. Iyyanai**: Will the Minister of **Railways** be pleased to state :

(a) the number of days on which the Cochin Express starting from Madras reached he Cochin terminus according to schedule in 1955 ;

(b) the number of days on which it reached the terminus with more than half an hour delay ; and

(c) the number of days on which it reached with more than an hour's delay?

The Deputy Minister of **Railways and Transport (Shri Alagesan)** : (a) 209 days.

(b) 53 days.

(c) 26 days.

AIR ACCIDENTS

22. **Shri M. S. Gurupadaswamy** : Will the Minister of **Communications** be pleased to state :

(a) the number of accidents on scheduled and non-scheduled flights operated by Indian Registered Aircrafts during the year 1955 ;

(b) the number of deaths and injuries :

(i) to the members of the Crew,

(ii) to the passengers;

(c) the number of cases in which the accidents were due to ;

(i) machine defect,

(ii) human factor; and

(d) the steps taken or proposed to be taken to keep a check on the occurrence of such accidents?

The Minister in the Ministry of **Communications (Shri Raj Bahadur)** :

(a) (i) Scheduled Services 6

(ii) Non-scheduled Services 5

TOTAL 11

	No. of persons killed.	No. of persons injured
(b) (i) Crew	15	4
(ii) Passengers	17	Nil
(c) (i) Machine defect		Nil
(ii) Human factor; and 10		

One accident was due to sabotage.

(d) The measures adopted by Government from time to time to avoid air accidents were detailed in a statement laid on the Table of the Lok Sabha in reply to Starred Question No. 334 on the 28th February, 1955. I should add that a constant watch is kept by the Director General of Civil Aviation with a view to minimising air accidents. Reports of accidents are carefully studied and wide publicity is given to the salient features of the accidents amongst the operating crew so as to warn them against common and uncommon fault. A watch is also kept on force landings and precautionary landings made by the aircraft. Any engine failure which necessitates a forced landing or precautionary landing is carefully examined to see whether this was due to faulty maintenance or inherent defect in a part of the engine. With a view to ensure rigid maintenance standards, a direct supervision by Government Inspectors on the maintenance of aircraft carried out by the operators, has also been introduced.

TELEPHONE CONNECTIONS

23. Shri S. V. Ramaswamy : Will the Minister of Communications be pleased to state the number of new telephone connections proposed to be given under the Second Five Year Plan?

The Minister in the Ministry of Communications (Shri Raj Bahadur) : About 1,80,000.

POST OFFICES

24. Shri U. M. Trivedi : Will the Minister of Communications be pleased to state :

(a) the number of Head Post Offices converted into Sub-Post offices during 1955 ; and

(b) the reasons for such conversions?

The Minister in the Ministry of Communications (Shri Raj Bahadur) : (a) and (b). The required information is being collected from the Heads of Postal Circles and will be placed on the Table of the Lok Sabha in due course.

SLUM CLEARANCE IN DELHI

25. Sardar Iqbal Singh : Will the Minister of Health be pleased to state :

(a) the amount to be spent for the clearance of slums in Delhi in the Second Five Year Plan ;

(b) the areas in Delhi where the clearance of slums will be done ; and

(c) the details of the proposal approved by Planning Commission?

The Minister of Health (Rajkumari Amrit Kaur) : (a) Rs. 821 lakhs, of which Rs. 308 lakhs will be for slums clearance and development of areas and the balance, Rs. 513 lakhs, for construction of subsidised houses.

(b) The schemes for clearance of two areas viz., Delhi-Ajmeri Gate and Jamuna Bazar are in progress. The selection of other areas will be made in accordance with the recommendations of the Town Planning Organisation which has recently been set up to prepare a master skeleton plan for Delhi.

(c) The Planning Commission has not approved any proposal in detail but it may be stated that long-term slum clearance in Delhi involves the re-housing of over 40,000 families and this will have to be done over a period of years. The Planning Commission has accepted the necessity of advancing short-term and long-term loans to the Delhi Improvement Trust for the purpose.

COMPLAINT BOOKS ON RAILWAY

26. Sardar Iqbal Singh : Will the Minister of Railways be pleased to state :

(a) the number of persons who have